

>

Title: Introduction of the Handloom Weavers (Welfare) Bill, 2011*.

SHRI P.L. PUNIA (BARABANKI): I beg to move for leave to introduce a Bill to provide for protection and welfare measures for handloom weavers and workers and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for protection and welfare measures for handloom weavers and workers and for matters connected therewith."

The motion was adopted.

SHRI P.L. PUNIA : I introduce the Bill.

-